

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 28**  
TO BE ANSWERED ON THE 2<sup>ND</sup> DECEMBER, 2025

**DIGITAL AGRICULTURE MISSION**

**\* 28 SMT. BIJULI KALITA MEDHI:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the manner in which the Digital Agriculture Mission ensures inclusivity for women farmers tenant farmers, and those with informal landholdings in the digitization process;
- (b) whether any provision is in place to support farmers in regions with low internet penetration or digital infrastructure;
- (c) whether the Government plans to expand the budget based on the progress of the said Mission; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

- (a) to (d): A statement is laid on the Table of the House.

**STATEMENT MADE IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 28 REGARDING DIGITAL AGRICULTURE MISSION RAISED BY SMT. BIJULI KALITA MEDHI, MP DUE FOR REPLY ON 2<sup>ND</sup> DECEMBER, 2025.**

(a): The Government has approved the Digital Agriculture Mission in September 2024. The Mission envisages the creation of a Digital Public Infrastructure (DPI) for Agriculture, Such as AgriStack, Krishi Decision Support System, a Comprehensive Soil Fertility & Profile Map and other IT initiatives undertaken by the Central Government/State Government to enable a robust digital agriculture ecosystem in the country. This, in turn, would drive innovative farmer-centric digital solutions and make them reliable. Crop-related information is available to all farmers on time. The AgriStack DPI consists of three foundational registries or databases associated with the agriculture sector, i.e., Geo-Reference Village Maps, Crop Sown Registry, and the Farmers Registry, all created and maintained by the State Governments/ Union Territories.

The state Farmer Registry under the digital agriculture mission covers all the landholding farmers, including women farmers. Farmer registry application also has the provision to onboard the tenant and lessee farmers. A State can decide to include such farmers in the farmers' registry as per the state's policy on tenants and lessee farmers. Further, as of 27.11.2025, a total of 7,63,72,702 Farmer IDs have been generated, including 1.93 Crore women farmers.

(b): Smartphones are becoming available and accessible to everyone, and major telecom companies of India have reached almost every corner of the country with their services. However, additional steps have been taken to ensure that farmers who do not have mobile phones can also avail themselves of the benefits of digital services. Such farmers can register themselves on AgriStack and avail services and benefits by utilising existing support facilities like Farmers Producer Organisations (FPOs), Krishi Sakhis and Common Service Centres (CSCs). The States are also organising camps so that no farmer is left out of the benefits of Agristack. The Government is also making digital applications available in local languages through the integration of Bhashini Platforms.

(c) & (d): The Government has approved the Digital Agriculture Mission with an outlay of Rs. 2817 Crore.

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